OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

ORDER

The transfer and posting of the following officials is hereby made with immediate effect:-

SI.No	Name of the official	From	То
1	Sh. Vijay Kumar S/o Sh. Rajinder Singh (E.C-19001337)	JA in Admin. Br-III, Rohini Courts, Delhi	JA/Reader in the court of Ms. Shivangi Vyas, Ld. MM (NI Act) NW
2	Sh.Gaurav Kanojia S/o Sh.Satish Kumar Karojia (E.C-23478800)	JJA Reader-cum-Ahlmad in the court of Ms. Shivangi Mangla, Ld. MM (NI Act Digital Court-02) NW	JJA in Admin. Br-III, Rohini Courts, Delhi

Notes:- (1) Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules."

(VIRENDER KUMAR BANSAL) PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No.F2(2)/Admn.II/NW/RC/2024/ -1246--12317

Date 06-04.2023

Copy forwarded for information and necessary action to:-

- 1. Id. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
- 3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
- 4. The Sr. A.O.(J)/A.O.(J), Administration Branch-II (Central), Tis Hazari Courts, Delhi.
- 5. he Record Officer, North-West, Rohini Courts, Delhi.
- 6. The Dealing Official, Personal File, Administration Branch-II (Central), Tis Hazari Courts, Delhi.
- 1. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
- A. 'he Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
- 9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
- 10. Personal Office of the undersigned.
- 11. The Facilitation Centre, Ronini Courts, Delhi.
- 12. The ALIO, Library Branch, Rohini Courts, Delhi.
- 13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
- 14. The official(s) concerned.
- 15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-II (North-West), Rohihi Gourts, Delhi.

.04-2024

PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH-WEST DISTRICT, ROHINI COURTS,